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title: Demand to issue a notice to a newspaper regarding quoting wrong attendance records of Parliamentarians.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam, in today's *The Hindustan Times*, a news has appeared on the front page regarding attendance of the Members of Parliament. In this news, the newspaper has mentioned that the attendance of A.P. Jithender Reddy – myself – from Telangana, as a floor leader, is worse and that it is only nine per cent.

माननीय अध्यक्ष : यह तो यहाँ दिक्षिति कहै।

SHRI A.P. JITHENDER REDDY: Madam, this is totally incorrect. My attendance is much more. By putting this false report, the newspaper has defamed me and lowered my standing amongst my electorates as also general public. It is not only a breach of my privilege, but it is, moreover, a contempt of Parliament.

So I would request you that the Parliament should issue a notice for breach of privilege. My attendance is almost 90 per cent whereas they have mentioned it as only nine per cent. How can they do this? Madam, you are our custodian. You take our attendance. We are in front of you and every day you are seeing us. How can this paper write in this way? So I want you to please issue a notice for contempt of Parliament.

HON. SPEAKER

Shri A.T. Nana Patil is permitted to associate with the issue raised by Shri A.P. Jithender Reddy.

श्री शरद तिपाठी।

पार्टियामेंटरी अफेयर्स मिनिस्टर से अनुरोध है कि उनको यह सीट अलॉट कीजिए ताकि बार-बार उनको भागना न पड़े।